

Monsazite and Ilmenite Minerals in Orissa

1591. SHRI ARJUN SETHI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether rare minerals Monazite and Ilmenite are available in the State of Orissa;

(b) whether these minerals are required for Trombay, and

(c) if so, the reaction of Government in this regard?

THE PRIME MINISTER, MINISTER OF PLANNING MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) There is no immediate requirement of these minerals at the Bhabha Atomic Research Centre, Trombay.

(c) Indian Rare Earths Limited, a public sector undertaking under the administrative control of the Department of Atomic Energy, is setting up an integrated industrial complex for the commercial exploitation of these mineral deposits

Cost of power generation of D.V.C. Thermal and Hydro-Power Plants

1592 SHRI SOMNATH CHATERJEE Will the Minister of ENERGY be pleased to state

(a) the average cost (per unit) of generation of power in the DVC Thermal and Hydro-power plants, year-wise, from 1974 to 1976,

(b) the average price (per unit) at which electricity has been and is being supplied by the DVC to Calcutta Electric Supply Corporation, year-wise, from 1974 to 1976;

(c) whether his attention has been drawn to the fact that the Calcutta Electric Supply Corporation has recently substantially enhanced electricity rates for industrial, commercial and domestic consumers; and

(d) if so, the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDDHESHWAR PRASAD): (a) As intimated by the DVC, the average cost of generation of power in the thermal and hydro-power plants during the last 3 years was as follows:—

Year	Thermal	Hydro	Overall
(Paise per Kwh.)			
1973-74 . . .	7 500	7 455	7 496
1974-75	8 561	9 839	8 650
1975-76	Not available.		

(b) The average price of electricity supplied by DVC to Calcutta Electric Supply Corporation in the last 3 years was as follows:—

Year	Paise per kwh
1973-74	8 477
1974-75	10 492
1975-76	16 185

(c) Yes, Sir

(d) The revision of tariff by a licensee is governed by the provisions of the Electricity (Supply) Act, 1948 and is a matter for the licensee and the State Government to consider

Report of Bhabatosh Dutta Committee on newspaper economy

1593. SHRI SOMNATH CHATERJEE Will the Minister of INFORMA-